

RAJASTHAN HIGH COURT

NOTICE

No. E.V./09/2020

Date- 01.09.2020

On account of sad demise of Shri Pranab Mukherjee, Hon'ble Former President of India, the Rajasthan High Court, Jodhpur with its Bench at Jaipur and all subordinate courts shall remain closed on Tuesday, the 1st September, 2020.

BY ORDER

REGISTRAR (ADMN.)

No. Gen/XIX/Misc./2020/1108

Date- 01.09.2020

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/ (Rules)/(Class.)/(Exam.) / Officer on Special Duty (F&I) Rajasthan High Court, Jodhpur.
4. The Registrar (Admn.)/(Vigilance)/(Writs)/(Class.), Rajasthan High Court, Jaipur Bench, Jaipur.
5. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
6. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
7. The Special Judge, C.B.I./Family Court/District Consumer Forum /N.D.P.S. /A.C.D. Jodhpur.
8. The Judge, Special Court for Protection of Children From Sexual Offences Act,2012 & Commission for Protection of Child Right Act,2005/ Commercial Court Jodhpur
9. The Judge, Industrial Tribunal Cum MACT/EC Act Cases, Jodhpur.
10. The Registrar,Central Administrative Tribunal, Jodhpur.
11. The Director, Rajasthan State Judicial Academy, Jodhpur.
12. The Advocate General/ all Additional Advocate Generals.
13. Government Advocate Office, Jodhpur.
14. The Chairman/Vice Chairman/Members/Secretary, Bar Council of Rajasthan, Jodhpur.
15. The Joint Secretary, Raj. State Legal Services Authority, Jodhpur.
16. The Secretary, RHC Legal Service Committee, Jodhpur.
17. The President, Raj. High Court Advocates' Association, Jodhpur.
18. The President, Raj. High Court Lawyers' Association, Jodhpur.
19. The President, High Court Bar Association, Jaipur.
20. The Registrar (Judl.)/All Sr. Deputy Registrars/ All Dy. Registrars, RHC, Jodhpur/Jaipur.
21. All Assistant Registrars/All Courts Masters /Sr. A.O./Sr. Librarian/Court Officer/Admn. Officers Judicial/A.A.O's, Rajasthan High Court, Jodhpur / Jaipur.
22. Official Liquidator, B/75-A, Rajendra Marg, Jaipur
23. The Editor, II-R. Rajasthan Series, Raj. High Court, Jodhpur
24. Notice Board.

REGISTRAR (ADMN.)



Copy also forwarded to the following with the request to place the same before His/Her Lordship for kind perusal:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries, to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench.

Estt.

जयपुर जिला, जयपुर न्यायालय
श्री अर्जुन सिंह न्यायालय को स्वयंसेवा
प्रेषित है।

REGISTRAR (ADMN.)

01-09-2020